

PROCEEDINGS OF THE PRINCIPAL DISTRICT JUDGE, TIRUNELVELI

Present : Thiru.A.Nazir Ahamed, M.A., LL.M.,
Principal District Judge,
Tirunelveli.

Sub : Courts and Judges – Spread of Corona Virus Pandemic –
Functioning of Subordinate Taluk Level Courts in the State of
Tamil Nadu from 18.06.2020 – Direction issued through
Video Conferencing – Further instructions issued –
proceedings already issued – partial modification made –
orders issued – regarding.

Ref : 1.High Court's Official Memorandum in
ROC.No.1363/2020/RG/Sub Courts, dated.30.05.2020.
2.High Court's Official Memorandum in
ROC.No.1363/2020/RG/Sub Courts, dated.03.06.2020.
3.Video Conference held on 18.06.2020.
4.This Court's Official Memorandum in A.No.216/2020,
D.No.3550/2020, dated.18.06.2020.

Order : A.No.216/ 2020, Dt.08.07.2020, D.No.A1/6107/2020, Dt.08.07.2020

In partial modification of this Courts earlier proceedings under reference cited
(4) above. The following instructions are hereby issued.

1) All the Judicial Officers in Tirunelveli District are hereby instructed to place
a Drop Box for filing purpose at the entrance of their respective court complex. All
the Advocates are hereby requested to avail this facility between 10.00 a.m to 12.00
Noon in the drop box.

2) The ready original certified copies will be made available in the drop box
counter between 12.15 p.m to 2.00 p.m.

3) This procedure will be followed from 09.07.2020 onwards.

(Sd)A.Nazir Ahamed,
Principal District Judge,
Tirunelveli.

To

- 1.All the Judicial Officers in Tirunelveli District.
- 2.All the Bar Associations in Tirunelveli District.